

without permits for a stay upto 15 and 7 days respectively if they travel by air to and from Gauhati. It is expected that these measures would further facilitate tourist traffic in this area.

Dual Citizenship

2235. SHRI TUNA ORAON: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some people are enjoying foreign as well as Indian citizenship; and

(b) if so, what steps Government are taking to terminate the dual citizenship of these persons?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). There may be some persons who hold dual citizenship i.e. citizenship of India and also citizenship of some other country because of the automatic operation of laws of India and of the foreign country concerned. Termination of foreign citizenship of such a dual citizen would depend upon the laws of the relevant foreign country. As far as Indian citizenship is concerned, Section 8 of the Citizenship Act, 1955 provides that an Indian citizen who is also the citizen of another country may renounce his Indian citizenship by filing a declaration in accordance with the prescribed procedure and upon the registration of that declaration he shall cease to be a citizen of India where a male person ceases to be a citizen of India under this provision, every minor child of that person shall also cease to be a citizen of India. Government are registering the declarations of renunciation of Indian citizenship made by dual citizens under Section 8 of the Citizenship Act, 1955.

Visit to India by Association of British Mining Equipment Exporters

2237. SHRI P. G. MAVALANKAR:

Will the Minister of ENERGY be pleased to state:

(a) whether a 12-Member Mission, sponsored by the Association of British Mining Equipment Exporters (ABMEX) visited India for a fortnight in September-October this year;

(b) if so, the purpose of the said Mission; and

(c) the broad outlines of the arrangements and the agreements arrived at after the end of the above visit?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) Yes, Sir.

(b) and (c). The Mission visited India on behalf of the British Mining Equipment Exporters with a view to studying the requirement of the mining industry. The team had discussions about the possibilities of supplying equipment, spares etc. and of manufacturing equipment and spares in India. No agreement was entered into with the said team.

Virgin Coal-Bearing Area in Burdwan District of West Bengal

2238. SHRI KUMAR MAJHI:

SHRI TUNA ORAON:

SHRI SAKTI KUMAR SARKAR:

SHRI N. E. HORO:

SHRI A. K. M. ISHAQUE:

SHRI M. S. PURTY:

SHRI DEBENDRA NATH MAHATA:

Will the Minister of ENERGY be pleased to state:

(a) whether his attention has been drawn to an article entitled Neglect-

ed Bankura Coal Mines' and published in an Asansol Newspaper dated the 19th October, 1974;

(b) if so, Government's reaction thereon and also regarding the virgin coal area in the District of Burdwan; and

(c) broad outlines of action taken up-to-date to exploit the coal possibility in the said districts of West Bengal?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDESHWAR PRASAD): (a) to (c). The information is being collected and will be laid on the Table of the House.

विश्रामपुर और चिरमिरी कोयला खानों में कोयले का उत्पादन

2239. डा० लक्ष्मीनारायण पांडेय :

क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश को विश्रामपुर तथा चिरमिरी कोयला खानों में वर्ष 1970-71 से अब तक वार्षिक उत्पादन कितना कितना रहा है और

(ख) इन खानों में कोयले के उत्पादन में कमी आने के क्या कारण हैं ?

ऊर्जा मंत्रालय में उच्च मंत्री (श्री० सिद्धेश्वर प्रसाद) : (क) और (ख) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

Drop in Coal Production due to Power Crisis

2240. SHRI ROBIN SEN:
SHRI M. RAM GOPAL
REDDY:

SHRI YAMUNA PRASAD
MANDAL:

Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware that the drop in production in Coal industry is due to severe power crisis from the end of April, 1973;

(b) if so, the steps taken by Government in that direction; and

(c) loss in production in this sector between April, 1973 and August, 1974?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDESWAR PRASAD): (a) and (c). While the total production of coal in 1973-74 was higher than in 1972-73, power shortages did, to some extent, affect production. In 1974-75, the production is again higher than in the corresponding period in 1973-74. It is estimated that in 1973-74 loss of production due to power shortages was 2.17 million tonnes while figures of loss for 1974-75 are not readily available.

(b) Close co-ordination has been established with the electricity generating agencies for uninterrupted supply of power to the coal mines. Generation of power has also improved in the Bihar-Bengal area. Consequently, power supply is not a constraint to production now. The B.C.C.L. is also installing diesel generating sets for stand by needs.